

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 31 of 2014

Dated : 31st January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Starwire (India) Vidyut Ltd.

... Appellant(s)

Versus

H.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

Admit. Issue notice to the Respondents returnable on 07.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

In this matter, we need some clarification from the State Commission. Therefore, the State Commission is directed to appear through the counsel.

Post the matter on **07.03.2014**. The Registry is directed to send a copy of this Order to the State Commission.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pr

Note: Direction to the Registry